## REGISTERED

## CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Commercial Complex(BDA), Indiranagar, Bangalore- 560 038.

Dated:

MAR 1988

IA III IN

APPLICATION NOS. 37 & 319

W. P. No.

APPLICANT

Vs

RESPONDENTS

Shri S.K. Sridhara Murthi & another

To

- Shri S.K. Sridhara Murthi No. 382 (Upstairs) A. Ramanna Street Mysore - 570 024
- 2. Shri N. Sreekanta Murthy Chief Commercial Clerk Grade II Office of Station Superintendent Southern Railways Mysors
- 3. Shri Sridhara Murthy Advocate 36 'Vagdevi' Shankarapuram

Bangalore - 560 004

The Divisional Personnel Officer, Southern Railway, Mysore & another

Southern Railways Mysore Division Mysore

The Divisional Personnel Officer

- The Divisional Railway Manager Southern Railways Mysore Division Mysore
- Shri A.N. Venugopal Advocate Room No. 12, 2nd Floor S.S.B. Mutt Building Tank Bund Road Bangalore - 560 009

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/SXXX/

INTERIOR passed by this Tribunal in the above said application

29-2-88 on

(JUDICIAL)

Encl: as above.

## In the Central Administrative Tribunal Bangalore Bench, Bangalore

ORDER SHEET
Application No. 37 & 319 of 1987 (F)

Applicant

S.K. Sridhara Murini & Another

Advocate for Applicant

Sridhara Murly

NS

The Divisional Personnel Officer.
Mysore Dirn, Southern Rly & Another
Advocate for Respondent

A.N. Venugopal

Date

Office Notes

Orders of Tribunal

29.2.1988



## PSM/CHRKRJ

Shri A.N.Venugopal for the applicant in IA No.3. seeking extension of time till | 31.3.1988 to implement our order dated | 17.9.1987 in A No.37/87. He explains that there had been some practical difficulties which has caused the delay in implementing our order but that the Respondents will take up the question of implementing and complete before 31.3.1988.

- 2. Shri Sridhara Murthy for Shri H.S.Jois for the applicant in A No.37/87 has no objection.
- 3. The Respondents are allowed to implement the directions in our Order dated 17.9.1987 in A No.37/87 on or before 31.3.88. IA No.3 stands disposed of.

Sd)-MEMBER (A) 29.2.88 Sd|-MEMBER (J) 1/2 29.2.88

DEPUTY REGISTRAR (JDL)

CENTRAL ADMINISTRATIVE TRIDUNAL

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BANGALORE